

## **NATIONALIZED BANKS (MANAGEMENT AND MISCELLANEOUS PROVISIONS) SCHEME, 1970**

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<sup>1</sup>1. Published in the Gazette of India, Pt. II, Sec. 3(ii), dated 28th November, 1970 S. O.3793, dated 16th November, 1970.-In exercise of the powers conferred by Sec. 9 of the Banking Companies (Acquisition and Transfer of Undertaking) Act, 1970 (5 of 1970), the Central Government, after consultation with the Reserve Bank, hereby makes the following scheme, namely:

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